

(b) and (c) Adequate funds are made available by the Government for modernization of armed forces.

**Violation of ceasefire along LoC by Pakistani troops**

1422. SHRI GOVINDRAO ADIK :

SHRI SANJAY RAUT :

Will the Minister of DEFENCE be pleased to state:

(a) whether Pakistani troops are violating the ceasefire in the Jammu and Kashmir along the Line of Control (LoC);

(b) if so, the details of violation made by Pakistani troops during the last one year; and

(c) the steps taken/proposed to be taken against such violations by making more vigilance in the border areas?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) The total number of incidents of cease-fire violations along the Line of Control Sector in Jammu and Kashmir during the last one year are as given as under:—

Year	Ceasefire violations
2010	44
2011 (Till date)	05

Government of India has taken up the issue of cease-fire violations with Pakistan consistently. All such violations of cease-fire are also taken up with Pakistan's military authorities at the appropriate level through the established mechanism of hotline, flag meetings as well as weekly talks between the Director Generals of Military Operations.

**Leakage of trial reports of army equipments**

1423. SHRI PIYUSH GOYAL :

SHRIMATI VASANTHI STANLEY :

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that field trial report of the M777, ultra-light Howitzer, that Government proposes to buy from USA was leaked and an inquiry has been ordered in this regard by Director-General of Military Intelligence (DGMI);

(b) if so, the initial findings of the inquiry;

(c) the details of response of Government to such situation;

(d) if so, the details thereof; and